

[English]

SHRI E. AHAMED : This is a serious matter. This is a matter relating to the privilege of an hon. Member. The prestige and the privilege of the hon. Member should be protected.

MR. CHAIRMAN : If he wants to give a Privilege Motion, he can do so.

(Interruptions)

MR. CHAIRMAN : I cannot compel him to reply.

SHRI E. AHAMED : The hon. Minister for Parliamentary Affairs is here. When an hon. Member's privilege is flouted...(Interruptions)

MR. CHAIRMAN : Mr. Ahamed, you are a senior Member. You know, if a Privilege Motion is moved by him, then the House can decide about it. In the Zero Hour if he mentions something, you cannot compel the Minister to reply.

SHRI E. AHAMED : I am not compelling the Minister to reply. I am only saying that the Ministry should respond.

MR. CHAIRMAN : He will not. All right, if he wants to respond, let him do so. I cannot compel him from here.

(Interruptions)

[Translation]

SHRI RAM KRIPAL YADAV (Patna) : The Minister should react. This is a question of the dignity of the Member...(Interruptions)

SHRI RAM NAIK : You can give a notice for breach of privilege...(Interruptions)

[English]

MR. CHAIRMAN : No, I will not allow you. Please be seated.

SHRI BHAKTA CHARAN DAS (Kalahandi) : Several newspapers have reported about the death of children in the Escort Heart Institute. One Shri Ruben Banerjee who is a famous Calcutta based journalist working for the *India Today* had brought his two and a half year old daughter to the Institute where she was undergoing treatment. She was admitted in the intensive care unit of the hospital. Because of the negligence of the doctors and because of the infacted situation prevailing in the ICU of the Escort Heart Institute, his daughter unfortunately died. This is not the only case. There is one more case of negligence of doctors of the Escort Heart Institute. Maj. Manmohan Singh's daughter has also met with the same kind of death in the Escort Heart Institute. I want to say that the people are paying lakhs of rupees for their treatment in the Escort Heart Institute.

Sir, a series of about ten deaths has been reported and a suit has been filed in the court claiming damages of Rs. 20 crore. I urge upon the Government to intervene in the matter. There should be a complete check on the functioning of the Escorts Heart Institute, Delhi.

MR. CHAIRMAN : Now the House Stand adjourned for lunch till 2.15 p.m.

13.15 hrs.

The Lok Sabha then adjourned for Lunch till Fifteen Minutes past Fourteen of the Clock.

14.22 hrs.

The Lok Sabha reassembled after lunch at Twenty two Minutes Past Fourteen of the clock.

[Translation]

(Mr. Deputy Speaker in the Chair)

MATTERS UNDER RULE 377

- (i) **Need to release adequate funds for early completion of Kelo Dam Project in Raigarh District, Madhya Pradesh**

[Translation]

SHRI NAND KUMARI SAI (Raigarh) : Sir, the proposal for construction of a dam by the Ministry of Water Resources on famous Kelo river in Raigarh District in Madhya Pradesh is pending for five years. A previous Chief Minister of Madhya Pradesh has duly laid the foundation stone of this dam but the work on this dam has not been started till date. A group of Government employees is till on duty at Raigarh for Kelo project. Besides providing water for irrigation it will also solve other water related problems of Raigarh. I therefore urge the Water Resources Minister to release adequate funds for early completion of Kilo Dam and thus fulfil the long cherished dream of the people of Raigarh.

- (ii) **Need for construction of an underbridge at Gaushala Railway Crossing in Ghaziabad, U.P.**

DR. RAMESH CHAND TOMAR (Hapur) : Lakhs of people living in the colonies like Vijaynagar, Bhurbharat Nagar, Pratap Vihar, Mirzapur lying across the railway line in Ghaziabad are practically cut off from the main Ghaziabad city on Delhi-Ghaziabad section. There is a railway crossing at Gaushala which remains closed most of the time due to heavy rail traffic on this section. Therefore, the pedestrians, two wheelers and rickshaw pullers cross the railway lines from under the crossing gate in order to reach the said localities. Many accidents have taken place as a result of this and in the event of accidents it takes time for five decades and ambulances